



2026:AHC:9054

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 4713 of 2025

Sukhlal

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Abhishek Kumar Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. After due deliberations at length, learned counsel for the petitioner has prayed to dismiss the instant writ petition as withdrawn.
2. Learned Standing Counsel has no objection to the prayer as made by the learned counsel for the petitioner.
3. As such, instant writ petition is **dismissed as withdrawn.**

January 14, 2026
vkg

(Dinesh Pathak,J.)